Subject: Holding of additional charge of new/upgraded/merged offices

The undersigned is directed to say that to facilitate the MCA-21 connectivity of all the newly created/merged/upgraded field offices, the competent authority has decided that Sh. Arvind Shukla, ROC cum OL Bihar (at Patna) shall hold additional charge of ROC Jharkhand (at Ranchi).

2. Sh. Benudhar Mishra, shall continue to hold charge of OL Ranchi.

3. Similarly, Dr. Raj Singh, ROC Chandigarh shall hold additional charge of ROC cum OL Shimla (at Chandigarh).

1. ROC cum OL Patna
2. ROC cum OL Ranchi
3. ROC Chandigarh
4. E.Governance Cell (DD/SS) – for placing in reorganization of offices.

(RK Pandey)

Under Secretary to the Government of India